

By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW

Dated: This the 22nd day of August, 2006.

Review Application No. 28 of 2006.

IN

Original Application No. 297 of 2005

Hon'ble Mr. A.K. Singh, Member-A
Hon'ble Mr. M. Kanthaiah, Member-J

Pawan Kumar Singh. Applicant

V E R S U S

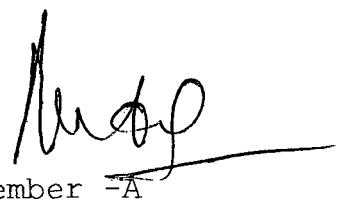
Union of India & Others. Respondent.

O R D E R

BY A.K. SINGH, MEMBER-A

Review Application perused. No error apparent on the face of the record has been spelt out. As such the Review Application is beyond the scope under Rule 22 (3) (f) of the C.A.T. (Procedure) Rules, 1987 read with order 47 Rule 1 CPC. As such, the Review Application is dismissed under circulation itself.


Member-J


Member -A

Girish/-